HIGH COURT OF DELIH: NEW DELIH

ORDER

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		HIGH COURT OF DELIH: NEW DELIH								
			No.45 /D-3/Gaz.1A/DIIC/2025 Dated, the 18 th November, 2025							
sHe	Hon'ble the Chief owing postings/trans	Justice and Hon'blefers in the Delhi Hig	e Judges of this C her Judicial Service	Court have be with immedi	en pleased to make th ate effect:-					
).	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks					
	Roj Kumar Tripath:	District Judge (Commercial Court)-08, South- East, Saket	District Judge (Commercial Court)-05, West, THC	West	Vice Mr Ajay Gupta					
	Ajay Gupta	District Judge (Commercial Court)-05, West, THC	Special Judge (PC Act) (CBI)- 15, RACC	ř	Vice Mr. Prashant Sharma					
9	Mukesh Kumar	Special Judge (PC Act) (CBI)-05, RACC	PO-MACT-02, West, THC	West	Vice Mr. Sachin Gupta					
	· Harish Kumar	Judge, Family Court, North, Rohini	District Judge (Commercial Court)-04, West, THC	West	In a vacant Court carlier presided over by Mr. Sanjeev Aggarwal					
-	Veena Rani	Judge, Family Court-02, North- East, KKD	District Judge (Commercial Court)-08, South-Fast, Saket	South-East	Vice Mr. Raj Kumar Tripathi					
	Sandcep Garg	OSD (Gaz-II), EoDB & SCMSC	Coordinator, DIAC (on Deputation)	*	Vice Dr. Sumedh Kumar Sethi					
1015	Shelly Arora	PO-MACT-02, South-East, Saket	ASJ (POCSO)- 06, West, THC	West	Vice Ms. Aditi Garg					
	Dr. Sumedh Kumar Sethi	Coordinator, DIAC	ASJ-05, Shahdara, KKD	Shahdara	In a vacant Court earlier presided over by Mr. Anil Kumar					
	Prashant Sharma	Special Judge (PC Act) (CBI)-15, RACC	ASJ-03, New Delhi, PHC	New Delhi	Vice Mr. Chander Jit Singh					
().	Amitabh Rawat	Joint Registrar (Judl.), DHC	OSD (Gaz-II), I:oDB & SCMSC (on Deputation)		Vice Mr. Sandcep Garg					
	1			<u> </u>	<u> </u>					

11	Colette Rashmi Kujur	ASJ (POCSO)- 06, East, KKD	Special Judge (PC Act) (CBI)- 05, RACC	٠	Vice Mr. Mukesh Kumar
12	Rajesh Kumar	ASJ (SC-POCSO), Central.	Judge, Family Court, North, Rohini	North	Vice Mr. Harish Kumar
13.	Aditi Garg	ASJ (POCSO)- 06, West, HIC	PO-MACT-02, South-East, Saket	South-East	Vice Ms. Shelly Arora
14.	Chander Jit Singh	ASJ-03, New Delhi, PEC	Judge, Family Court-02, North-East, KKD	North-Hast	Vice Ms. Veena Rani
15.	Sachin Gupta	PO-MACT-02, West, THC	ASJ (SC- POCSO), Central, THC	Central	Vice Mr. Rajesh Kumar
16.	Vasundhra Chhaunkar	On Completion of training after promotion	ASJ (POCSO)- 06. East. KKD	East	Vice Ms. Colette Rashmi Kujur

Notes:-

- The judicial officers shall be under the control of the Principal District & Sessions
 Judge of the district to which they have been allocated.
- 2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before reinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

BY ORDER OF THE COURT

Sd/-(ARUN BHARDWAJ) REGISTRAR GENERAL

6260 - 6294 Endst. No. 40-3 Gaz.1A/DHC/2025

Dated, the 18th November, 2025

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.

2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBi). Rouse Avenue Courts Complex, New Delhi.

- The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New
- The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
- 5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
- 6 The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
- The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New De.hi-110002.
- The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
- 9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
- 10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
- 11 The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-3.
- 12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
- 13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07. R.K.Puram, N. Delhi-110066.
- 14. The Commissioner of Police, Police Headquarters, New Delhi.
- 15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
- 16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
- 17. The Registrar-cum-Secretary to Hon ble the Chief Justice, Delhi High Court, New Delhi.
- 18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
- 19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
- 20. All Registrars, Delhi High Court, New Delhi.
- 21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
- 22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
- 23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
- 24 The Pay & Accounts Officer, Tis Hazari, Delhi.
- 25. The Director (IT), DHC, with request to display this order on website of Delhi High Court in accessibility format.
- 26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- 27. The Hony, Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- 28. The Hony, Secretary, New Delhi Bar Association, Patiala House, New Delhi.
- 29. The Hony, Sccretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
- 30. The Fiony, Secretary, Rohini Courts Bar Association, Rohini, Delhi.
- 31. The Hony, Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
- 32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
- 33. The Hony. Secretary, Central Delhi Courts Bar Association, Rouse Avenue District Courts, New Delhi.
- Personal file of the officer concerned.
- 35. Guard File.

(RAJ KUMAR RAWAT) JOINT REGISTRAR (GAZ.-IA)

Malamal

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

- 1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
- 2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
- 3. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
- 4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
- The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
- The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
- 7. The O/o CJM, West District, Tis Hazari Courts, Delhi.
- 8. For uploading on LAYERS
- 9. For uploading on centralized website through LAYERS.
- 10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No. 207).
- 11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delh.

(Ajay Gupta)
Officer Incharge (Judicial Branch)
DJ (Commercial)-05, West Distt.
For Principal District & Sessions Judge (West)